

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-222**  
IB-2818(ND)/2019

**IN THE MATTER OF:**

M/s Raj Packagings.

**Vs.**

Jagpin Breweries Pvt Ltd.

....APPLICANT

....RESPONDENT

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 22.01.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SMT SAROJ RAJWARE,**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Abhishek Anand, Mr. Tushar Tyagi, Mr. Viren Sharma, Mr. Varun Chopra, Mr. Rahul Gupta, Advocates

For the Respondent

:

For the Intervener

:

**ORDER**

Counsel for both the sides are present. Counsel for the Corporate Debtor prayed for time for filing Vakhalat and reply. At request time is enlarged with the direction to file reply within 2 weeks along with Vakhalat. Matter stands adjourned.

Put up on 26<sup>th</sup> February 2020

-S-d-

(SAROJ RAJWARE)  
MEMBER (TECHNICAL)

-S-d-

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)